

**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

MA No.62/573/2020
OA No.62/55/2020

Wednesday, this the 26th day of August, 2020

**Hon'ble Dr. Bhagwan Sahai, Member (A)
Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

Bashir Ahmad Lone
Aged about 50 years,
S/o Ab. Ghani Lone,
R/o Ashtangoo, Bandipora, Kashmir,
Place of employment: Project Officer Self
Employment (DRDA) Bandipora.

.....Applicant

(Advocate: Mr. Mansoor Ahmad Mir)

Versus

1. Union Territory of J&K through
Commissioner-Secretary to Govt.
Rural Development Department, Civil
Secretariat, Jammu/Srinagar.
2. Director Rural Development Department,
Kashmir Srinagar.
3. Assistant Commissioner, Development
Bandipora.

4. Block Development Officer, Bankoot,
Bandipora.
5. Project Officer Self Employment (DRDA)
Bandipora.

.....Respondents

(Advocate: Mr.Amit Gupta)

O R D E R (Oral)

Dr. Bhagwan Sahai, Member (A):

MA No.62/573/2020 has been filed for withdrawal of the OA with permission to file a fresh OA, if cause of action arises to the applicant.

2. In view of submission by learned counsel for the applicant, MA No.62/573/2020 is allowed and OA No.62/55/2020 is dismissed as withdrawn with permission to file a fresh OA, if cause of action arises to the applicant.

(Rakesh Sagar Jain)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)

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